**NATIONAL COMPANY LAW TRIBUNAL**
**PRINCIPAL BENCH**
**NEW DELHI**

**C.P NO. 70(ND)/2016**
**CA NO.**

**CORAM:** **PRESENT: CHIEF JUSTICE M. M. KUMAR**
**Hon'ble President**

**SH. R.VARADHARAJAN**
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.03.2017**

**NAME OF THE COMPANY** **Government of Rajasthan**
**Vs**
**M/s. Man Industrial Corporation Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|---|---|---|---|---|
| 1 | S.K. Mittal | Manager | Man Industrial Corporation Ltd. | 02/3/17 |
| 2 | P. Nagesh | Adv | Petitioner | |
| 3 | Ashutosh Gupta | Adv. | Petitioners | |
| 4 | Gaurav Rana. | | | Gaurav. |

**ORDER**

On behalf of the arguing counsel Mr. Hitesh Sacchar, a request for adjournment has been made on the ground of bereavement in his family. Accordingly, hearing is deferred to 24.04.2017.

Sd/-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd/-
(R. VARADHARAJAN)
MEMBER (J)